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(PART - 1, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

Corrigendum to Public Notice No. 66 dated 9.10.07

Dated: 12-10-2007

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09 and Paragraph 1.1 of Handbook of Procedures (Vol.1), the Director General of Foreign Trade hereby makes the following correction to [Public Notice 66 dated 09-10-2007](#) related to Schedule of DEPB rates (as amended from time to time). It will be effective from 09-10-2007.

1. **Product Group:** Engineering **Product Code:** 61

The following DEPB entry **stands added** at the beginning of the list notified under PN 66 dated 09-10-2007:

DEPB Sl.No.	Description	DEPB Rate	Value Cap
9	Rolled Aluminium plates, sheets, strips including corrugated Aluminium sheets/strips	4%	-

This issues in public interest

(R.S. GUJRAL)
DIRECTOR GENERAL OF FOREIGN TRADE and
Ex-Officio Additional Secretary to the Government of India

